

की मांग से पर्याप्त अधिक है। 1974 के दौरान स्थिति आर्थिक मूल्यों पर कच्चे तेलों की अनुपलब्धता के कारण गम्भीर हो गयी थी। बाजार में मूंगफली की नई फसल के उत्तरोत्तर आने से आने वाले महीनों में उत्पादन में सुधार होने की आशा है। विदेशों से आयात कर और बिनाले, और चावल की भूसी के तेल जैसे उपलब्ध साधनों का पूरा उपयोग कर उद्योग के लिए कच्चे तेलों की सप्लाई बढ़ाने के लिए भी प्रयत्न किये जा रहे हैं।

#### Deep Sea fishing trawlers from foreign countries

\*15. SHRI ARVIND M. PATEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any order for the supply of deep sea fishing trawlers has been placed with foreign countries during 1974-75 and onwards;

(b) the names of the countries with whom such orders have been placed and the quantity thereof, country-wise; and

(c) the area selected where these trawlers are likely to be put to use?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). In June, 1973 the Government notified a scheme for the import of a limited number of deep sea fishing vessels. Imports of these vessels from shipyards in Poland, Mexico and Italy were finalised after a detailed scrutiny of the technical and economic aspects of the offers received from various foreign shipyards. The numbers finalised for import are as follows:

Poland	10 Nos.	23.25 M length
Mexico	20 Nos.	23.16 M length
Italy	20 Nos.	24.30 M length
	10 Nos.	31.95 M length

Allotments accordingly been made to the various eligible applicants. So far, during 1974-75, contracts have been signed between the foreign shipyards and the Indian buyers (State Fisheries Corporations, Companies and individuals) for the import of 11 Nos. of 24.30 M vessels, 6 Nos. of 31.95 M vessels from Italy and 9 Nos. of 23.16 M vessels from Mexico. Arrangements for import from Poland have not yet been completed. Contracts between the Indian parties and the foreign shipyards for the remaining vessels, inclusive of those to be imported from Poland are expected to be entered into soon.

(c) The vessels are earmarked for operation both on the East and West Coast, beyond the range of small mechanised and non-mechanised boats from various bases such as Calcutta, Paradip, Visakhapatnam, Madras, Tuticorin, Cochin, Mangalore and Bombay, etc.

#### Rice from Punjab and Andhra Pradesh for Orissa

\*16. SHRI GAJADHAR MAJHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Orissa Government has moved the Centre for assistance in securing 3,360 tonnes of levy rice from Punjab as agreed to between the two States;

(b) whether the Orissa Government has also asked the Centre to help in getting rice from Andhra Pradesh; and

(c) if so, the reaction of the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) Orissa Government made a request for Central assistance in securing 4000 tonnes of Basmati rice

from Punjab agreed to by Punjab Government on state to State basis.

(b) Yes, Sir.

(c) Punjab Government was permitted to supply 4000 tonnes of Basmati rice from Punjab to Orissa Government on State to State basis. Andhra Pradesh Government agreed to offer additional 5 thousand tonnes paddy for supply to Orissa Government and accordingly this quantity was allotted to that Government.

**Lay-outs for Model habitations in developing Tribal Areas**

\*17. SHRI P. M. SAYEED: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in many tribal areas in the country new growth centres are emerging due to rapid industrialisation and exploitation of natural resources; and

(b) what action has been, or is proposed to be taken on recommendation of the Commissioner for Scheduled Castes and Scheduled Tribes in his 21st Report to the effect that these new growth centres, if suitably developed, can serve as model villages and towns, and the Country Planning Organisation should in consultation with State Housing Departments, prepare layouts for such model habitations with basic amenities provided from the general sector, to stop the creation of future slums?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS & HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The matter is under examination.

**Reservation for S.C. and S.T. students in Institutions of Higher Learning**

\*18. SHRI S. A. MURUGANANTHAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the suggestion made by the outgoing Chairman of the University Grants Commission that the present system of reservations for Scheduled Caste and Scheduled Tribe students in institutions of higher learning, should be stopped and instead remedial courses introduced to prepare them for admission to these institutions; and

(b) if so, Government's reaction in regard thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The previous Chairman of the University Grants Commission after relinquishment of his office made some statement to the Press in his private capacity which came to the knowledge of Government through Press Reports.

(b) Government do not propose to make any change in the policy of reservation of seats for Scheduled Caste and Scheduled Tribe candidates in the Indian Institutes of Technology and other institutions of higher learning.

**Supply of Power, Diesel and Water for wheat sowing**

\*19. SHRI R. V. SWAMINATHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his Ministry is working on a plan to rationalise the use of power, diesel and water to ensure their timely supply for wheat sowing in the north western region in October and November, 1974;